

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC.VII-03/2022/ 988 1A

From :- Shri Romen Baruah
Registrar (Vigilance)
Gauhati High Court
Guwahati

To,
The District & Sessions Judge
Baksa, Mushalpur

Dated Guwahati, the 2nd February 2023

Sub:- **Permission to avail Home Travel Concession (HTC)**

Ref:- Letter No. DJ/BAK/2022/4550 dated 15.12.2022

Sir,

With reference to the above, I am directed to inform you that Shri Kaushik Hazarika, Addl. District & Sessions Judge, Baksa has been granted permission to avail Home Travel Concession (HTC) for the block period of 2020-2021 (by way of carry forward), for the journey to his home town Sivasagar, during the winter vacation, 2022, by the shortest possible route, as per existing Rules.

Shri Hazarika may be informed accordingly.

Thanking you,

Yours faithfully,

Sd/-

REGISTRAR (VIGILANCE)

Memo No. HC.VII-03/2022/ 989 - 992 1A.
Copy to:-

Dated 02/02/23

1. The Principal Accountant General, (A&E), Assam, Guwahati for information.
2. Shri Kaushik Hazarika, Addl. District & Sessions Judge, Baksa with reference to his letter dated 13.12.2022.
3. The Deputy Registrar (Finance), Gauhati High Court, Guwahati for information and necessary action.
4. ✓ The Project Manager, Gauhati High Court, Guwahati for information with request to take necessary steps for uploading this letter in official website of this Hon'ble Court

REGISTRAR (VIGILANCE)

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